

Read :- Letter bearing no. Insp-I/25/2021, dated 24.03.2021, received from the Registrar (Inspection – I), High Court, Appellate Side, Mumbai.

Since by virtue of High Court letter under reference, High Court Circular dated 23.02.2021 in the matter of precautionary measures to be observed in order to prevent the spread of Covid-19 virus is made applicable to the Courts functioning at Nanded headquarters, the following order is passed which shall be effective from 25.03.2021 to 09.04.2021 or until further orders, whichever is earlier. **The instant order is applicable for the Courts functioning at Nanded headquarters only.**

:-: OFFICE ORDER :-:

01. The office hours for the offices of all Courts functioning at Nanded headquarters shall be from 10.30 a.m. to 04.30 p.m.

02. The Judicial working for all the Courts functioning at Nanded headquarters will be in two shifts, with duration of 2^{1/2} hours in each shift (i.e. from 10.30 a.m. to 01.00 p.m. and from 01.30 p.m. to 04.00 p.m.).

Accordingly, the Courts enlisted in the **Table – A** below shall function in first shift i.e. from 10.30 a.m. to 01.00 p.m.

Table – A.

Sr. No.	Name of the Court
1	Court of Principal District Judge & Sessions Judge, Nanded.
2	Court of District Judge-1 & Additional Sessions Judge, Nanded.
3	Court of Extra Joint District Judge & Additional Sessions Judge, Nanded. (P. O. Shri A.R.Dhamecha)
4	Court of Civil Judge, Senior Division, Nanded.
5	Court of Chief Judicial Magistrate, Nanded.
6	Court of 3 rd Joint Civil Judge, Senior Division & Addl. CJM, Nanded.
7	Court of 4 th Joint Civil Judge, Senior Division & Addl. CJM, Nanded.
8	Court of 5 th Joint Civil Judge, Senior Division & Addl. CJM, Nanded.
9	Court of Joint Civil Judge, JD & JMFC, Nanded. (P.O. on leave – incharge Smt. R.P.Ghole, 2 nd Jt. CJJD & JMFC, Nanded.)

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10	Court of II Joint Civil Judge, JD & JMFC, Nanded.
11	Court of 5 th Joint Civil Judge, JD & JMFC, Nanded. (P.O. on leave – incharge Shri P.U.Kulkarni, 6 th Jt. CJJD & JMFC, Nanded.)
12	Court of 6 th Joint Civil Judge, JD & JMFC, Nanded.
13	Court of 8 th Joint Civil Judge, JD & JMFC, Nanded

The members of staff directly attached to above Courts shall attend the office from 10.00 a.m. to 01.30 p.m.

Similarly, Courts enumerated in **Table – B** below shall function in second shift i.e. from 01.30 p.m. to 04.00 p.m.

Table – B.

Sr. No.	Name of the Court
1	Court of District Judge-2 & Additional Sessions Judge, Nanded.
2	Court of Ad-hoc District Judge-1 & Additional Sessions Judge, Nanded.
3	Court of Ad-hoc District Judge-2 & Additional Sessions Judge, Nanded.
4	Court of Extra Joint District Judge & Additional Sessions Judge, Nanded. (POCSO Court)
5	Court of Joint Civil Judge, Senior Division & Addl. CJM, Nanded.
6	Court of II Joint Civil Judge, Senior Division & Addl. CJM, Nanded.
7	Court of 3 rd Joint Civil Judge, JD & JMFC, Nanded.
8	Court of 4 th Joint Civil Judge, JD & JMFC, Nanded.
9	Court of 7 th Joint Civil Judge, JD & JMFC, Nanded.

The members of staff attached to above Courts shall attend the office from 01.00 p.m. to 04.30 p.m.

Part – II

03. The Judicial Officers may not pass any adverse order owing to the absence of the advocates, parties, witnesses or accused persons.

3.

04. Only those advocates, witnesses, accused persons and parties-in-person whose matters are listed on the day's board or whose presence is required by the Court for any specific purpose like verification etc. will be permitted have access in the Court building.
05. No one should enter the Court halls unless his matter is called out and shall leave the Court premises as soon as hearing of his case / work is over.
06. The cases listed on board should be kept moderate in numbers and is to be decided by the concerned Presiding Officer.
07. All the safety / precautionary measures envisaged vide SOP dated 27.11.2020 shall apply *mutatis mutandis* and every one shall strictly adhere to the same.

Part – III

The Chief Judicial Magistrate, Nanded shall suitably change the timings of remand work, if so needed, and inform every concerned accordingly.

Part – IV

- a) The Secretary, DLSA, Nanded shall work in first shift. The Office of District Legal Services Authority shall function in both shifts i.e. from 10.30 a.m. to 04.30 p.m.
- b) Except the staff directly attached with the Courts (functioning in either of the shifts), all other members of staff shall work in both shifts as per office working hours i.e. from 10.30 a.m. to 04.30 p.m.

District Court, Nanded.)

March 25th, 2021.)

S. R. Jagtap
25/3/2021

(S.R. Jagtap)
Principal District Judge, Nanded.

Endorsement No. ADM/ 3540 /2021.

C.f.w.cs. to :-

- 01 The Registrar (Inspection – I), High Court, AS, Mumbai with reference to High Court letter under reference.
- 02 The District Judge-1 / District Judge-2, Nanded.
- 03 The Ad-hoc District Judge-1 / Ad-hoc District Judge-2, Nanded.
- 04 The Extra Joint District Judge, Nanded. (P.O. Shri A.R.Dhamecha).
- 05 The Extra Joint District Judge, Nanded. (POCSO Court).
- 06 The Judge, Family Court, Nanded.

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- 07 The Civil Judge, Senior Division, Nanded.
- 08 The Chief Judicial Magistrate, Nanded.
- 09 The Secretary, DLSA, Nanded.
- 10 The Joint / II Joint / III Joint / IV Joint / V Joint Civil Judges, Senior Division & Addl. CJM, Nanded.
- 11 The Joint / II Joint / III Joint / IV Joint / V Joint / VI Joint / VII Joint / VIII Joint Civil Judges, JD & JMFC, Nanded.
- 12 The Superintendent of Police, Nanded.
- 13 The District Government Pleader, Nanded.
- 14 The Assistant Director & PP, Nanded.
- 15 The Superintendent, District Prison, Nanded.
- 16 The President, Bar Association, Nanded.

For information & further necessary action with a request to inform every concerned accordingly.

Copy to :-

- 17 The Registrar / Court Manager, District Court, Nanded.
- 18 The Superintendent, JW / TW, District Court, Nanded.
- 19 The Assistant Superintendent, C&F / Inspection / STB / Property / Record, District Court, Nanded.
- 20 The Senior Clerk, Library / GMP / Civil / Criminal Appeal Branches, District Court, Nanded.
- ✓ 21 The DSA, District Court, Nanded with a direction to upload copy of instant order on the web site of this office.
- 22 Copy be affixed on the notice board.

District Court, Nanded.)

March 25th, 2021.)

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25/3/2021
Principal District Judge, Nanded.
